«ior.-aligned movement. That is how this has been done.

Unemployed person $_{s}$ in the country

*272. SHRI SULTAN SINGH: SHRI MAQSOOD ALI KHAN:

> PROF. N. M. KAMBLE: SHRI BHISHMA NARAIN SINGH:t

> SHRI YOGENDRA MAKWA-NA:

Will the Minister of PARLIAMENTARY AFFAIRS AND' LABOUR be pleased to state:

- (a) what is the total number of unemployed persons registered with the Employment Exchange througout the country as on the 30th April, 1977; a'nd the 30th April 1978; and
- (b) how many persons out of those who were on the live register of the Employment Exchanges on the 30th April, 1977 have been placed in jobs till the 30th June, 1978?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) The number of job-seekers (all of whom are not necessarily unemployed) on the Live Register of Employment Exchanges as on the 30th April 1977 and 30th April 1978 was 10,336.5 and 11,412.2 thousand respectively.

(b) 449.1 thousand job-seekers (some of who_m might have registered subsequent to 30th April, 1977 also) were placed in employment through the employment exchanges, during the period 1st May 1977 to 30th April, 1978

श्री भीष्म नारायण सिंह : मान्यवर, मैं माननीय मंत्री जी से यह जानना चाहता हूं कि प्रधान मंत्री जी ने घोषणा यह की कि 10 वर्ष में बेरोजगारी समाप्त कर दी जायेगी देश से 1 तो उस घोषणा को सामने रखते हुए श्रभी माननीय संसदीय कार्य श्रीर कार्मिक मंत्री जी ने जो श्रांकड़े प्रस्तुत किये, एक वर्ष 6 महीने के लगभग जनता पार्टी को हुश्रा है, तो उस घोषणा के श्रनुपात में श्राप मुझे यह बताये कि क्या श्राप यह समझते हैं कि श्राप बेरोजगारी दूर करने की दिशा में सही कदम उठा रहे हैं ?

SHRI RAVINDRA VARMA: the question relates to the number of job seekers registered with employment exchanges and the placements made from the live register in employment exchanges. Therefore, the answer primarily was related to question. The supplementary the that the hon. Member has raised is about the Prime Minister's declaration that within 10 years we will tackle the problem pf unemployment and under-employment in such a way that these two scourges no longer troubled the Indian people. Sir, the question was whether we believed that the steps that were being taken would lead us to this objective. I would submit, first of all, that in the case of generation of new jobs, it is not necessary that there should be immediate impact on the live because the Hon. Member register knows that the jobs that are compulsorily notified to the employment exchanges relate to a particular area and do not cover all areas of job generation. Therefore, as far as the question of generating new jobs and new opportunities for employment is concerned we have no doubt that the new strategy that we have adopted in planning will lead *o the generation of 50 million new jobs in the next five years.

श्री भीष्म नारायण सिंह: मेरा वड़ा स्पष्ट सवाल था... ((Interruptions)) यह उससे संबंधित है— मंजी जी ने यह कहा कि प्रधान मंजी जी ने जो घोषणा की है उसका सीधा संबंध इस सवाल से नहीं है, हां यह है कि वह अनइम्प्लाइमेंट दूर करने के लिए जो

[†]The question was actually asked on the floor of the House by Shri Bhishma Narain Sing<h.

योजना बना रहे हैं उससे संबंधित हो सकता है। लेकिन हमारे प्रधान मंत्री जी ने स्पष्ट कहा है कि 10 वर्ष के अन्दर वेकारी की समस्या दूर की जायेगी। मेरा सवाल स्पष्ट है कि कितने लोगों ने-बिल्कुल जो ऐसे बेकार हैं उनकी बात नहीं है--जो बेरोजगार लोग हैं जिन्होंने अपना नाम पंजीकृत कराया हुआ है, वह संख्या आपने बतायी, यह भी आपने बताया कि इतने दिनों के अन्दर, 30 अप्रैल 1978 के अन्दर-लेकिन उसमें तो आपकी कोई योजना होगी बेकारी की समस्या दूर करने की, इसलिए मैंने पूछा कि 10 वर्ष मे, चुंकि यह कहा गया है और ग्रापको एक वर्ष छ: महीने के लगभग हो गया है तो ग्रापने इतने दिनों में कितने लोगों को रोजगार दिया, क्योंकि म्राखिर इसका मतलब, इस सवाल करने का मतलब क्या हो सकता है, यही मैं जानना चाहता हं कि इस दिशा में ग्रापने क्या किया ?

SHRI BAVINDKA VERMA: Sir, the hon. Member more or less repeated, his earlier question, but I do not know whether I should also more or less repeat my earlier answer. declaration of the Prime Minister means that in the course of the next 10 years, job generation will reach a peak where it will be possible for us to account for the new entrants to the employment market. Now it- is obvious that programmes which involve job generation depend upon a new orientation to planning and that is why in the new Plan the Government has altered its Priorities and put first priority on job generation and employment generation. Therefore, as and when the Plan unfolds itself and gets implemented, more and more opportunities for employment will be generated. Now, Sir, the limited question of what impact it has within a year on the live register, I beg to submit, is slightly "slightly different. When I say different", perhaps I should have said it is very different. The hon. Member knows that as far as the Employment

Exchanges are concerned, there are those who register themselves certain kinds of jobs which are available in the urban sector. There are about 500 Employment Exchanges in the country. The House knows very well that these Employment Exchanges do not cover vast areas in the rural sector of our country. Eighty per cent of our population lives in the rural areas of our country. Therefore, to use the figures of the Employment Exchanges as an index to nnd out whether new jobs have been created in the rural areas, and whether a dent has been made on the Problem in the rural areas, will be choosing a wrong index. As far as 80 per cent of our population, Including the unemployed in the rural areas, is concerned, the emphasis that is being placed on generation of employent opportunities in the rural areas through irrigated agriculture, irrigation and agro-based industries, poultry-keeping including dairying^ and what not, as weH as the policy of the Government which would ensure that whatever can be produced on a decentralised basis by cottage industries and small scale industries is produced in that sector would lead to the increase of employment opportunities in the rural areas. Now how much time it wiH take for the impact to be felt in the rural areas is a question which is not very eas, to answer for any o'ne, but we do hope that in the course of the next year, because this Plan has been formulated only now, we will be able to see that the impact is tangible.

SHRI G. LAKSHMANAN: Ig the Minister aware that there are persons who have registered their names in the Employment Exchanges but they are not receiving cards for the past four years, whereas people who registered their names one or two years hack, under some influence—I do not know—are getting them? There are many cases in the 500 Employment Exchanges of those who have not received their cards. They may retire, having registered their names

in the Employment Exchanges, and get a retiring service in the Employment Exchange. That is, having registered themselves, they would have retired without getting any employment. Will the Minister take action to see that such of those people as have registered their names three or four years back get some employment and preference is given to them when they are sent for employment?

SHRI RAVINDRA VARMA: Sir, there are two parts of the hon. Member's question. One which deals with... (Interruptions)

RAVINDRA VARMA: SHRI Sir, one part of the question deals with what may be described as alleged corruption, or preference being given to some people while the applications of others, or registration of others not being given the same attention. far as this is concerned, perhaps the House is aware that we have appointed a Committee which is going into the administration of these Employ-- ment Exchanges and such complaints and we hope that the Committee will submit its report very soon. I must also remind the House that as far a3 administration of **Employment** Exchanges is concerned; the Government is also responsible for the administration of the Employment Exchanges and not only the Central Government. As far as the second question is concerned, about some persons who have registered with the employment exchanges being on the live register for many years ^-"and retiring with or without pension, I can only say that every, effort is made to place any person who has been registered in the live vacancies that are notified to the employment exchange.

SHRI ARVIND GANESH KUL-KARNI: The hon'ble Minister stated that the persons on the live register are limited. Since there are only 500 exchanges in the country, there is another set of people who cannot get access to the employment exchanges because of the rural areas. He has suggested that because of industries like irrigation, dairy or poultry more employment is being generated. But actually is the Minister aware that during the one year after your first interim Budget and the new Budget, national investment in this sector particularly in irrigation and agriculture has not taken place and, to that extent, employment is not generated?

Similarly, on the urban side Mr. Fernandes's George medicine creating D.I.Cs. is also an ayurvedic medicine. But it will not work where the patient requires an operation or an intrave injection. I_n thi_s connection I want to know if the Government is really very serious—I do not want to use that political gimmicks in suggesting that all the efforts of the Ministry and the Government should be directed to solving this problem of poverty and for that purpose unlesg economic steps are taken io create a structural change and give a thrust in employment generation which is not going to happen and to know what are the specific steps your Ministry proposes to take since you are involved to give emloyment to the massive unemployed persons in thi_s country.

SHRI RAVINDRA VARMA: Sir, 1 am somewhat surprised that my hondistinguished ourable and friend should have thought that the Labour Ministry is responsible for the genexatior of employment opportunities. The Government, of course, is collectively responsible; but the Labour Ministry is not responsible for the creation of jobs according to the preserf position. However, the Govern-ment itself is responsible, and to that extent, I can certainly answer his question.

SHRI ARVIND GANESH KUL-KARNI: Are you a stock-keeper of thf Government? Are you a ledger-kt'-per of the Government?

Oral Answers

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RAVINDRA VARMA: hon'ble Member is free to use any phraseology to describe me. But the fact remains that if I claim for my Ministry more than the share of responsibility that has been entrusted to my Ministry I will not be fair to the division of responsibility in the CcJbinet. Therefore, in answer to his question, I would say this. He said that a majo_r thrust for the generation of employment is dependent on socioeconomic changes. There can be no two opinions on this count. He referred to the suggestion made by my distinguished colleague, Mr. George Fernandes, and others about the creation of industrial centres at the district level.

SHRI KALYAN ROY: And the land army.

SHRI RAVINDRA VARMA; Including the land army. The main question is that in the past many attempts were made to have special progammes for the generation of employment. I need not remind the House what happened to these crash programmes. They crashed or they did not get of the ground. I can read out to you, Sir,...

MR. CHAIRMAN: Not necessary.

SHRI RAVINDRA VARMA: ... a list of at least ten such programmes which did not lead to the fulfilment of the objectives they had. And that is precisely why in 1975 it was decided that this whole strategy of depending o** special crash programmes should be subjected to a review. And the Project Evaluation Organisation, therefore, was asked to have such a review since it was found that the desired results were not yielded by such programmes.

Then, Sir, there are two alternatives before the Government out of which it has to choose one: either to go in for this kind of fringe or marginal • programmes which are oriented more

towards publicity and political gimmickry or to go in for a basic change in strategy. The experience of thirty years showed that such crash programmes did not yield the necessary results. Therefore, this Government has decided en a basic change in the orientation of planning and put emphasis on generation of jobs.

SHRI ARVIND GANESH KULKAR-NI: What is the content of the change?

SHRI RAVINDRA VARMA: I would recommend him to read the next Five-Year Plan.

(Interruptions)

MR. CHAIRMAN: Don't reply. Shri Mahanti.

(Interrwptions)

श्री कल्प नाथ राय: फेल हो गयी है यह गवर्नमेंट ।

MR. CHAIRMAN: Silence, please.

SHRI BHAIRAB CHANDRA MAHANTI: What are the new avenues of employment, particularly in the public sector during this period and to what extent have they eased the unemployment problem? Also, what is the percentage so far as the public sector and private sector are concerned, in regard to solution of thtis problem?

SHRI RAVINDRA VARMA: Sir, the undertakings I_n the public sector do account for some employment, but it wiH not be possible for me to say that a number of new public sector undertakings have been set up for creating employment during the last year. If the hon. Member wants to know the exact number of people employed in the public sector and private sector and vacancies in the two sectors, if I a<m given notice I ca'n give the figures.

(Interruptions)

SHRI ANANT PRASAD SHARMA: Sir, my question is very simple.

(Interruptions.) I want to put a very simple question.

श्री रामेश्वर सिंह : हमारी तरफ भी ह्यान दिया जाय । यह रोजगार दफ्तर जो है वह चोर बाजारी श्रीर भ्रष्टाचार का श्रइडा है। तीस वर्ष की कांग्रेस हुक्मत में कुछ नहीं हुग्रा (Interruptions) श्रीर यह सरकार ग्रगर उस रास्ते पर चलेगी तो इस का विरोध होगा।

(Interruptions)

SHRI ANANT PRASAD SHARMA: Sir, my question is very simple. There are people who seek employment. Their names are registered with the various Employment Exchanges. That ig one category. Then, according to the Minster's statement, 80 per cent people in the rural areas are not covered by these "Unemployment Exchanges", (^terruptions) I am putting the question, please listen. The Government has assured that they will be solving this problem of unemployment in ten years. My question is whether the Government has taken into account all the unemployed people both en the registers and those who are not registered and also the unemployed people who will be seeking jobs during the next ten years. What is the concrete scheme by which the Government will solve this problem and hew many people are you going to employ annually? The question is very simple.

SHRI RAVINDRA VARMA; Sir, I shall try to answer this very simple question.

MR. CHAIRMAN: In a simple way.

SHRI RAVINDRA VARMA: I shall try to be very simple. The answer to this question, as I stated earlier, Sir, is that the next Plan will be oriented to the generation of job opportunities.

SHRI ANANT PRASAD SHARMA: How many?

SHRI RAVINDRA VARMA; Let me answer.

MR. CHAIRMAN: Please answer.

SHRi RAVINDRA VARMA: I shall have to repeat the answer. The Plan is expected ro generate 50 million man years for 50 million people.

श्रीपीलूमोदी: इसमें तो तुमको भी काम मिल जायगा।

SHRI RAVINDRA VARMA: I would give more information if the hon. Member wants to know the facts.

Of these nearly 22.768 million will be in the agricultural and allied sectors, 0.447 million in the mining.sector, 8.198 million in the manufacturing sector, including cottage industries and construction and other services will account for 17.128 million.

SHRI ANANT PRASAD SHARMA: Will he take care of the unemployed people within 10 years? That is the question.

SHRI RAVINDRA VARMA: I cannot take care even of the hon. Member. How can I take care of the other unemployed?

SHRI ANANT PRASAD SHARMA: This is. a bogu_s solgan that the Government has given.

SHRI RAVINDRA VARMA: We have not learnt any s!ogan_s from the hon. Member.

SHRI ANANT PRASAD SHARMA: Your Prime Minister has given the slogan that he is going to solve the unemployment problem within 10 years...

MR. CHAIRMAN: It will not be takeft down.

(Shri Anant Prasad Sharma continued to speak).

श्री रामेश्वर सिंह: श्रीमन्, 30 वर्षों के कांग्रेस राज के मैं श्रापके सामने तीन आंकड़े पेण करना चाहता हं। माननीय मंत्री

MR. CHAIRMAN: What is vour supplementary?

श्री रामेश्वर सिंह : इसी तरीके से उद्योग विभाग में करीब नौ हजार लोग इस ढंग से नौकरी पर रखे गये। (Interruptions) टेलीफोन करके पहले नियक्ति कर ली जाती है।

MR. CHAIRMAN: Be brief.

श्री रामेश्वर सिंह : मेरी बात सुन लीजिए। जो हमारे मंत्री यहां पर बैठे हुए हैं उनसे मैं कहना चाहता है।

SHRI K. K. MADHAVAN: I cancatch your eye. Therefore, 1 not standing here. (Interruptions) But I cannot catch your eye. You would have to decide.

श्री रामेश्वर सिंह: ग्रापके रोजगार दफ्तरों में भ्रष्टाचार बना हम्रा है। उस पर नियंत्रण लगाइये ।

MR. CHAIRMAN; This is Question Hour. Hon. Member may resume Will you seat. (Interruptions) please resume your seat? This is You cannot go on Ouestion Hour. arguing those people. Next question.

SHRI K. K. MADHAVAN: you allow so many questions to some people but you prevent me from putting questions. This is highly fair. (Interruptions) He has put even two questions.

MR. CHAIRMAN: Please resume seat. (Interruptions)' Please vour resume your seat.

SHRI K. K. MADHAVAN: You are not conducting the House properly. You are not conducting it according to the rules. You are violating vourself rules. the MR. CHAIRMAN; Next question.

to Questions Revision of minimum wage the agricultural labour

*273. SHRI INDRADEEP SINHA: f SHRI KUMARAN: S SHRI LAKSHMANA MAHA-PATRO:

Will the Minister of PARLIAMEN-TARY AFFAIRS AND LABOUR be pleased to state:

- (a) whether Government have up any machinery to implement the minimum wage fixed for agricultural labour in the States;
- (b) what are the names of the States which have not implemented the provisions of the Minimum Wages Act in thi_s respect;
- (c) what measures the Central Government are taking to ensure a minimum wage to the agricultural labour;
- (d) whether Government propose to revise the existing minimum wage; and
- (e) if so, what are the details in this regard?

MINISTER OF PARLIAMEN-THE TARY **AFFAIRS** AND LABOUR (SHRI RAVINDRA VARMA): (a) Yes, Sir. Neeessary machinery exists both in the Centre and in the States implementation of Minimum Wages Act in respect of agricultural labour. It may be mentioned that the bulk of employment in agriculture falls in the State sphere.

- (b) Does not arise.
- (c) The State Government/Union Territories have been advised from time to time to take ecective steps to ensure proper implementation of the notified minimum wages for agriccultural labour.
- (d) and (e) A statement showing the minimum wages notified by the

fThe question was actually asked on the floor of the House by Shri Indradeep Sinha.